

324		[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
23.	Sikkim	366	296	219	60%
24.	Tamil Nadu	2,203	1,983	1,948	88%
25.	Tripura	1,731	1,903	1,626	94%
26.	Uttar Pradesh	13,984	12,689	11,129	80%
27.	Uttarakhand	2,684	1,254	705	26%
28.	West Bengal	13,822	13,784	11,560	84%
GRAND TOTAL		1,78,184	1,45,012	1,03,814	58%

Support to Self Help Groups

1676. SHRI ANIL MADHAV DAVE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government supports Self-Help Groups (SHGs) in marketing their products and if so, the details thereof;

(b) the funds allocated directly and State-wise during the last five years for promotion of and support to SHGs; and

(c) the steps taken/proposed to be taken by Government to encourage/motivate SHGs for income generation to support people living in rural areas in various parts of the country?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) to (c) Under the erstwhile Swarnajayanti Gram Swarozgar Yojana (SGSY) scheme, Central assistance is provided to the swarozgaries by creating opportunities to showcase and market their products. Ministry of Rural Development releases central assistance upto ₹ 25 lakh and ₹ 20 lakh for organizing SARAS fairs in metro cities and in other cities respectively during a financial year. These amounts have since been revised to ₹ 40 lakh and ₹ 35 lakh for metro cities and other cities respectively from 2014-15. Funds were also released for setting up of haats at various levels (village, district and State levels @ ₹ 15 lakhs, ₹ 1.50 crore and ₹ 3.00 crore per haat respectively) till 2013-14. Now SGSY has been restructured as National Rural Livelihoods Mission (NRLM).

The National Rural Livelihoods Mission (NRLM) aims at mobilizing all rural poor household into Self Help Groups (SHGs) in a phased manner and provide them long-term support to attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. NRLM proposes to ensure universal financial inclusion for them by facilitating opening of savings accounts of all SHGs, simultaneously encouraging their thrift and credit activities and facilitating access to credit and other financial services from banks. The Self Help Groups and their federations are provided financial support in the form of (a) Revolving Fund (RF), and (b) Community Investment Fund (CIF), subject to their meeting certain eligibility criteria. The SHG are supported in preparing their Micro-Credit Plans (MCP) for enlarging opportunities for livelihoods and various other social needs. This would enable members of the SHG to access loans and undertake income generation activities individually as per the Micro Credit Plan and increase their income. Further, all women SHGs in select 150 districts, which include all IAP districts (Category I Districts), are eligible to avail credit at 7% interest rate upto the maximum credit outstanding of ₹ 3 lakhs. Women SHGs who will repay credit in time get an additional subvention of 3%, reducing the effective rate of interest to 4%. For the remaining districts (Category II districts), all the women SHGs, where members are from the NRLM target group, are eligible for interest subvention to avail the credit at 7% per annum, up to the credit outstanding of ₹ 3.00 lakh against prompt repayment.

A Statement indicating the credit and subsidy disbursed to SHGs during the years 2009-10, 2010-11, 2011-12 and 2012-13 under SGSY is given in Statement-I (See below).

A Statement indicating State-wise detail of the amount of Revolving Fund and Community Investment Fund given to SHGs during the years 2013-14 and 2014-15 (Up to September, 2014) is given in Statement-II (See below).

Under NRLM Interest Subvention Scheme, the State-wise financial allocation is made only for Category II Districts. A Statement indicating such financial allocation is given in Statement-III (See below).

A Statement indicating State-wise status of disbursement of interest subvention to SHGs (both Category I and Category II districts) for the year 2013-14 is given in Statement-IV.

Statement-I*Physical Progress under SGSY*

Sl. No. States/U.T	2009-10			2010-11			2011-12			2012-13		
	Group Formed during the year	Credit Disbursed to SHGs (₹ in lakh)	Subsidy Disbursed to SHGs (₹ in lakh)	Group Formed during the year	Credit Disbursed to SHGs (₹ in lakh)	Subsidy Disbursed to SHGs (₹ in lakh)	Group Formed during the year	Credit Disbursed to SHGs (₹ in lakh)	Subsidy Disbursed to SHGs (₹ in lakh)	Group Formed during the year	Credit Disbursed to SHGs (₹ in lakh)	Subsidy Disbursed to SHGs (₹ in lakh)
1. Andhra Pradesh	90929	25119.25	8471.27	33072	30382.85	9347.51	23134	13595.22	4802.75	15978	90682.35	0.00
2. Arunachal Pradesh	72	45.82	50.32	10	15.50	15.50	12	0.00	6.25	0	0.00	0.00
3. Assam	22327	22831.05	13321.62	26047	20729.82	12555.96	24218	24797.82	11971.58	0	138.50	149.00
4. Bihar	30696	21582.42	15226.51	28413	24543.53	16129.53	10069	16518.95	9713.90	222	404.97	205.30
5. Chattisgarh	3877	9983.97	4054.04	6033	10326.56	3789.33	3031	9932.75	3539.89	6987	9643.98	4418.36
6. Goa	75	223.63	50.80	71	235.48	43.36	69	92.04	43.08	0	0.00	0.00
7. Gujarat	5467	5290.41	2379.08	7433	4190.30	2304.69	6953	4054.95	1619.05	5599	1967.49	1137.94
8. Haryana	3244	6471.75	2124.54	4912	8308.28	2941.49	2163	7645.92	2102.30	1497	3556.94	946.19
9. Himachal Pradesh	1429	3249.90	779.03	1200	4177.72	729.01	867	4783.71	700.44	743	3123.02	639.49
10. Jammu and Kashmir	531	281.24	131.39	609	249.90	104.38	757	252.10	116.55	0	0.00	0.00
11. Jharkhand	7756	10398.14	6811.42	9204	11114.97	7057.58	4570	8140.60	5027.97	4125	3059.78	1659.81
12. Karnataka	7016	20227.01	7318.97	8258	23780.79	7828.33	7578	24921.29	7136.86	8810	16842.88	5534.06
13. Kerala	1678	8516.94	2890.57	2077	9496.05	3613.77	2790	9245.08	3440.12	0	0.00	0.00
14. Madhya Pradesh	16202	18418.94	7798.34	17029	21877.27	7940.82	10040	20496.58	7733.26	5708	14137.78	4709.67

15. Maharashtra	33269	23987.05	18500.77	14195	25507.20	11632.62	11695	32017.46	12797.94	1683	19578.36	6769.64
16. Manipur	335	500.40	366.13	27	11.15	12.33	301	0.00	50.20	59	0.00	0.00
17. Meghalaya	1062	211.10	424.80	2072	475.99	342.62	715	253.57	454.46	300	30.71	72.25
18. Mizoram	346	121.45	193.91	189	141.05	216.20	144	111.50	155.10	0	0.00	0.00
19. Nagaland	860	116.81	169.47	541	123.21	188.46	708	113.65	193.65	0	0.00	0.00
20. Odisha	20780	23936.66	9867.39	9536	24194.46	10018.89	14235	28651.78	11159.00	20617	1854.28	685.00
21. Punjab	1009	1517.66	611.89	896	1724.33	645.71	783	1612.41	524.21	202	530.40	144.52
22. Rajasthan	2846	16783.36	5086.32	3424	17347.95	5025.72	2823	21463.43	5258.55	215	18144.23	4790.79
23. Sikkim	157	210.45	120.83	139	206.48	134.91	100	147.54	138.46	0	0.00	0.00
24. Tamil Nadu	29623	29259.63	6267.92	30647	30949.40	7698.25	19855	20476.78	6514.65	2948	101166.90	11657.90
25. Tripura	5238	4387.56	1420.21	5286	5340.43	2399.22	1271	2880.05	1098.58	565	332.36	111.43
26. Uttar Pradesh	60088	66549.72	26248.96	52846	78761.22	29746.04	51269	80303.11	26152.25	24142	38635.69	11319.80
27. Uttrakhand	7033	4353.36	1447.68	7189	5259.70	1731.47	4993	5159.92	1623.47	2416	3067.77	910.44
28. West Bengal	35123	22566.41	5392.06	39807	15611.90	5596.78	28320	18788.83	6835.32	25629	10238.10	5853.06
29. Andaman and Nicobar Islands	36	11.65	11.50	40	1.95	7.40	30	4.50	6.10	NR	NR	NR
31. Daman and Diu	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
30. Dadra and Nagar Haveli	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
32. Lakshadweep	5	0.00	0.00	NR	NR	NR	NR	NR	NR	NR	NR	NR
33. Puducherry	150	367.10	183.35	112	216.90	118.85	220	345.30	164.98	NR	NR	NR
TOTAL	389259	347520.83	147721.08	311314	375302.32	149916.71	233713	356806.84	131080.92	128445	337136.49	61714.65

Written Answers to

[8 December, 2014]

Unstarred Questions 327

Statement-II

Amount of RF & CIF given to SHGs under NRLM during FY 2013-14 and FY 2014-15

Sl. No.	States/UTs	Revolving Fund (RF)				Community Investment Fund (CIF)			
		2013-14		2014-15 (upto September, 2014)		2013-14		2014-15 (upto September, 2014)	
		Number of SHGs provided RF	Amount of RF provided to SHGs (₹ in lakh)	Number of SHGs provided RF	Amount of RF disbursed to SHGs (₹ in lakh)	Number of SHGs provided CIF	Amount of CIF provided to SHGs (₹ in lakh)	Number of SHGs provided CIF	Amount of CIF disbursed to SHGs (₹ in lakh)
1.	Assam	10407	1512.6	10427	1501.7	156	92.5	238	118
2.	Bihar	14885	1808	8829	1310.12	6102	3051	7851	3979.37
3.	Chhattisgarh	4606	699.3	2598	376.09	859	477.97	701	434.03
4.	Gujarat	1289	137.93	1602	159.16	48	24	100	52.3
5.	Jharkhand	3992	598.75	3122	456.6	2362	1180.9	2133	1001.4
6.	Karnataka	2400	360	355	52.4	0	0	0	0
7.	Madhya Pradesh	7616	1116.27	4318	659.45	5162	2371.3	2404	1002.85
8.	Maharashtra	2964	439.62	2334	337.52	510	286.135	1236	702.42
9.	Odisha	4143	500.05	152	18.65	0	0	0	0
10.	Rajasthan	462	69.3	317	47.7	25	27.5	351	56.25

11.	Tamil Nadu	0	0	3969	1605.56	2386	2449.5	68	73.12
12.	Uttar Pradesh	196	14	433	43.41	0	0	16	1.6
13.	West Bengal	22173	2660.9	2234	328.43	0	0	0	0
14.	Andhra Pradesh	0	0	0	0	0	0	0	0
15.	Telangana	0	0	0	0	0	0	0	0
16.	Kerala	0	0	0	0	0	0	0	0
17.	Haryana	364	54.6	316	47.2	0	0	273	136.5
18.	Himachal Pradesh	88	11.8	82	6.45	0	0	0	0
19.	Jammu and Kashmir	1592	207.25	1718	275.8	500	200	1965	899.2
20.	Punjab	232	32.3	69	9.29	45	22.5	49	20.5
21.	Uttarakhand	30	3	30	3	0	0	0	0
22.	Arunachal Pradesh	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	35	5.25	0	0	0	0
25.	Nagaland	315	47.25	184	27.6	0	0	0	0
26.	Tripura	0	0	0	0	0	0	0	0
27.	Goa	0	0	0	0	0	0	0	0
28.	Manipur	0	0	0	0	0	0	0	0
29.	Sikkim	0	0	0	0	0	0	0	0
TOTAL		77754	10272.92	43124	7271.38	18155	10183.305	17385	8477.54

Written Answers to

[8 December, 2014]

Unstarred Questions

329

Statement-III

*State/UT-wise Financial Allocation for Interest Subvention under
NRLM during 2013-14 and 2014-15*

Sl. No.	State/UTs	Central Allocation (₹ in lakh)	
		2013-14	2014-15
1	2	3	4
1.	Andhra Pradesh	17735.00	17884.00
2.	Bihar	6121.00	4393.00
3.	Chhattisgarh	1330.00	931.00
4.	Goa	31.00	18.00
5.	Gujarat	981.00	742.00
6.	Haryana	681.00	474.00
7.	Himachal Pradesh	341.00	241.00
8.	Jammu and Kashmir	264.00	371.00
9.	Jharkhand	2273.00	1524.00
10.	Karnataka	5137.00	3781.00
11.	Kerala	2530.00	1577.00
12.	Madhya Pradesh	2832.00	1983.00
13.	Maharashtra	4361.00	3124.00
14.	Odisha	4115.00	2966.00
15.	Punjab	314.00	224.00
16.	Rajasthan	1948.00	1368.00
17.	Tamil Nadu	6600.00	5192.00
18.	Uttar Pradesh	9355.00	5946.00
19.	Uttarakhand	517.00	336.00
20.	West Bengal	4301.00	3957.00
21.	Andaman and Nicobar	32.35	32.35
22.	Daman and Diu	-	-
23.	Dadra and Nagar Haveli	-	-

1	2	3	4
24.	Lakshadweep	0.65	0.65
25.	Puducherry	200.00	175.00
	Total Non NE	72000.00	57240.00
North Eastern States			
1.	Arunachal Pradesh	47.00	88.00
2.	Assam	2032.00	3505.00
3.	Manipur	104.00	226.00
4.	Meghalaya	103.00	197.00
5.	Mizoram	80.00	143.00
6.	Nagaland	83.00	133.00
7.	Sikkim	37.00	77.00
8.	Tripura	514.00	431.00
	TOTAL NE	3000.00	4800.00
	GRAND TOTAL	75000.00	62040.00

Statement-IV*State-wise status of disbursement of interest subvention to SHGs - 2013-14*

Sl. No.	State Name	Category-I districts		Category-II districts		Grand Total	
		No. of SHGs benefited	Amount of Interest Subvention (₹ cr)	No. of SHGs benefited	Amount of Interest Subvention (₹ cr)	No. of SHGs benefited	Amount of Interest Subvention (₹ cr)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	375372	280.91	678940	88.6	1054312	369.51
2.	Arunachal Pradesh	152	0.01		0	152	0.01
3.	Assam	2792	0.52	215	0.01	2792	0.53

1	2	3	4	5	6	7	8
4.	Bihar	26433	2.01	274	0.027	26707	2.037
5.	Chhattisgarh	8665	0.31		0	8665	0.31
6.	Goa	1646	0.3		0	1646	0.3
7.	Gujarat	6957	0.31		0.1	6957	0.41
8.	Haryana	873	2.92		0	873	2.92
9.	Himachal Pradesh	2211	0.24		0	2211	0.24
10.	Jammu and Kashmir	600	0.11		0	600	0.11
11.	Jharkhand	5553	0.6		0	5553	0.6
12.	Karnataka	63085	11.95	18302	4.1	81387	16.05
13.	Kerala	11942	2.2	9460	3.15	21402	5.35
14.	Madhya Pradesh	3383	0.24		0	3383	0.24
15.	Maharashtra	17505	2.47		0	17505	2.47
16.	Manipur	94	0.004		0	94	0.004
17.	Mizoram	35	0.01		0	35	0.01
18.	Nagaland	61	0.003		0	61	0.003
19.	Odisha	108843	22.99		0	108843	22.99
20.	Puducherry	1	0		0	1	0
21.	Punjab	306	0.03		0	306	0.03
22.	Rajasthan	3284	0.53		0	3284	0.53
23.	Sikkim	78	0.01		0	78	0.01
24.	Tamil Nadu	84481	18.78	2789	0.86	87270	19.64
25.	Tripura	682	0.05		0	682	0.05
26.	Uttar Pradesh	1790	0.25		0	1790	0.25
27.	Uttarakhand	757	0.05		0	757	0.05
28.	West Bengal	78307	2.87		0	78307	2.87
TOTAL		805888	350.67	709980	96.847	1515868	447.517